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March 30

# 2026

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## Central Notifications

- [Central Board of Direct Taxes \[Income-tax \(Amendment\) Rules, 2026 Noti. No. G.S.R. 158\(E\)\]](#)
- [Central Board of Direct Taxes \[Noti. No. S.O. 260\(E\)\]](#)
- [Central Board of Direct Taxes \[Noti. No. S.O. 261\(E\)\]](#)
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- [Central Board of Direct Taxes \[Noti. No. S.O. 433\(E\)\]](#)

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